Annexure-7

Name of the corporate debtor: B&A BEST HEALTH CARE PRIVATE LIMITED; Date of commencement of CIRP: 13-09-2022 (order received by IRP on 16-09-2022); List of creditors as on: 26-10-2022

List of operational creditors (Government dues)

| S1 No. | Creditor | Details of Claims Received | | Details of claims Admitted | | | | | | | Amount | | Amount | |
|--------|---|----------------------------|--------------|---------------------------------|-----------------------------------|---|-----------------------------------|------------------------------|--------------------------|--------------------------------------|---|------------------------------------|---------------------------------------|---|
| | | Date of Receipt | Claim amount | amount of Claims admitted | Nature of | amount covered by security interest | amount covered by guarantee | whether related party? | % of voting share in COC | Amount of Contingen t claim | of any mutual credits that may | amount of claim not admitted | of claim under verifictaio n | Remarks if any |
| 1 | TS Southern Power Distributio n Company Limited | 27-09-2022 | ₹ 2,76,597 | | Unsecured Operation al Debt | | Nil | No | NA | Nil | Nil | Nil | Nil | Admitted as per document s prodcued by the claimant |